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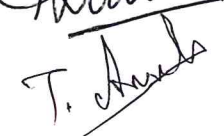
NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 02/06/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/18/2017
NAME OF THE PETITIONER(S) : S. MURUGANANDHAM
NAME OF THE RESPONDENT(S) : CHICKO FOODS PRIVATE LIMITED
UNDER SECTION : 237(b), 397/398, 402, 403 and 406

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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	CT. SELVAMANI. ACA .	Authorised representation for Petitioner.	
	T. Annamalai	Authorised to M Respondent	

ORDER

Shri C T Selvamani, ACA, representing the petitioner present and filed paper publication showing proof of service of notice to R1 to R3. R1 to R3 called but absent. No representation. Service against them is held sufficient. In the circumstances, R1 to R3 are proceeded ex parte. Counsel for petitioner is further directed to cause private notice on R5 & R6 and file an affidavit showing proof of service by the next date of hearing. Shri T Annamalai, counsel for R4 present. He is directed to file counter prior to the next date of hearing. Put up on **30.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)